

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:77
ANSWERED ON:23.02.2010
IRREGULARITIES IN PDS DISTRIBUTION
Verma Shri Sajjan Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government of Madhya Pradesh is not providing the stipulated quota of foodgrains to the families living Below Poverty Line (BPL) in the State;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of BPL families identified by the State and the number of families being provided foodgrains by the Union Government; and
- (d) the remedial steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): The Government of Madhya Pradesh has reported that they are distributing 35 kg. of foodgrains (rice/wheat) per card per month to Antyodaya Anna Yojana (AAY) families. 20 kg. of food grains (rice/wheat) per card per month is issued to Below Poverty Line (BPL) families, on account of higher number of BPL ration cards issued by the State Government.

(c)&(d): As reported by the State Government, as on 31.03.2009, they have issued ration cards to 53.08 lakh BPL families in addition to 15.82 lakh Antyodaya Anna Yojana (AAY) families. This is against allocations of food grains to 25.43 lakh BPL families in addition to 15.82 lakh AAY families by the Central Government. The allocations of food grains to States/UTs are made by the Government of India on the basis of 1993-94 poverty estimates of Planning Commission projected on the population estimates of Registrar General of India as on 01.03.2000 or the number of families actually identified and ration cards issued by the State/UT Governments, whichever is less. The State Governments have been requested from time to time to review the list of BPL families periodically as per Public Distribution System (Control) Order 2001 and eliminate bogus ration cards and ineligible families from the BPL list so as to bring it at par with the accepted number of families.